#### **GOVERNMENT OF INDIA**

## MINISTRY OF HOUSING AND URBAN AFFAIRS

# LOK SABHA

# UNSTARRED QUESTION NO. 1227 TO BE ANSWERED ON DECEMBER 18, 2018

## HOUSES TO WEAKER SECTION

## No. 1227 SHRI RAM TAHAL CHOUDHARY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) the number of people belonging to weaker sections of the society in Jharkhand to whom houses have been allocated under various schemes during the last three years;
- b) the number of people deprived of housing facility in Jharkhand at present; and
- c) the efforts being made by the Government to ensure that housing facility is available to all the people of Jharkhand by 2018?

#### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE

# **MINISTRY OF HOUSING AND URBAN AFFAIRS**

### (SHRI HARDEEP SINGH PURI)

(a): Details of houses sanctioned for Economically Weaker Section (EWS) beneficiaries, grounded and completed during the last three years along with current year in the State of Jharkhand under various verticals of Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} are at annexure. (b): As reported by the State Government of Jharkhand, total demand of houses in Jharkhand under different verticals of PMAY(U) is assessed at 2.47 lakh.

(c): In order to achieve the vision of "Housing for All by 2022", the Ministry of Housing and Urban Affairs has requested all the States/UTs including the State of Jharkhand to saturate their demand of houses under PMAY(U) by the year 2018-19 so that construction of all houses may progressively be completed by 2022.

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# Referred to Lok Sabha Unstarred Question No. 1227 for answer on 18.12.2018

Houses sanctioned for Economically Weaker Section (EWS) beneficiaries during the last three years along with current year in the State of Jharkhand under Pradhan Mantri Awas Yojana (Urban)

S. No.	Component	In-situ Slum Redevelopment (ISSR)	Affordable Housing in Partnership (AHP)	Beneficiary Led Construction (BLC)	Credit Linked Subsidy Scheme (CLSS)	Total
1	Houses sanctioned (Nos.)	19,448	42,493	1,00,386	329	1,62,656
2	Houses grounded (Nos.)	9,116	714	95,886	329	1,06,045
3	Houses completed (Nos.)	8,952	72	36,503	329	45,856
4	Central Assistance sanctioned (Rs. in crore)	252.32	637.40	1,505.79	6.25	2,401.75
5	Central Assistance released (Rs. in crore)	73.40	211.38	686.57	6.25	977.60

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